F.No. C-50/54/2017-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

*****

New Delhi, the 24th January, 2018

To,

1. The Chief Commissioner of Customs,
   Kolkata Zone
   15/1 Strand Road, Custom House,
   Kolkata – 700 001

2. The Chief Commissioner of Customs,
   Bombay Zone II, Jawaharlal Nehru Customs House,
   Nava Sheva, Dist. Raigad,
   Maharashtra - 400 707

Subject: General Election to the Legislative Assemblies of Nagaland, Meghalaya and Tripura, 2018 – Deployment of Expenditure Observers – Reg.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No. 464/ECI/LET/EEM/EEPS/2018/Vol.1/482 dated 23rd January, 2018 (copy enclosed) intimating that the Commission has deployed Shri Shashank Dwivedi, IRS(C&CE):09 (R-18772) and Shri Mingyur Yonzon, IRS(C&CE):10 (R-22240) as Expenditure Observer for the General Elections to the Legislative Assemblies of Nagaland, Meghalaya and Tripura.

2. Appointment letters of these two officers are also enclosed with the request to intimate the officers to reach the assigned ACs/Dist.Hq on the date of notification i.e. 31.01.2018.

Yours faithfully,

(S.A. Ansari)

Under Secretary to the Government of India
011-23095529

Encl. as above

Copy to:

1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. The Secretary, (Shri Avinash Kumar), Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.

(S.A. Ansari)

Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001
Dated: 23rd January, 2018

To
Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi
(saansari1967@gmail.com)

Sub:- General Elections to the Legislative Assemblies of Nagaland, Meghalaya and Tripura, 2018 – Deployment of Expenditure Observers – Reg.

Sir,

I am directed to refer to the Commission’s letter dated 19.01.2018 and to state that the Commission has replaced Sh. Shashank Dwivedi, IRS(C&CE):09 (R-18772) from 13-Pughoboto AC, Nagaland and deployed him as Expenditure Observer of 30-Mairang AC and 31-Mawthadraishan AC, District West Khasi Hills, Meghalaya.

2. The Commission has deployed another Expenditure Observer Sh. Mingyur Yonzon, IRS(C&CE):10 (R-22240), sponsored by CBEC vide their letter no. C-50/54/2017-Ad. II, dated 18.01.2018 in AC no. 4 & 7, District West Jaintia Hills, Meghalaya.

3. Appointment letters of Sh. Shashank Dwivedi, IRS(C&CE):09 (R-18772) and Sh. Mingyur Yonzon, IRS(C&CE):10 (R-22240) are being forwarded herewith with the request to intimate the Officers to make their 1st visit to the assigned ACs/Dist. Hq. on the date of notification i.e. 31.01.2018.

Yours faithfully,

(AVINASH KUMAR)
SECRETARY

Copy to:-

1. The Chief Electoral Officers of Meghalaya and Nagaland for information and necessary action. (By Camp Bag/e-mail)

2. Sh. Shashank Dwivedi, IRS(C&CE):09 (R-18772) with the request to make his 1st visit to the assigned ACs/Dist. Hq. on the date of notification i.e. 31.01.2018. (e-mail id: shashankdwivedi@gmail.com, mob. no.08080762148) (By e-mail)

3. Sh. Mingyur Yonzon, IRS(C&CE):10 (R-22240) with the request to make his 1st visit to the assigned ACs/Dist. Hq. on the date of notification i.e. 31.01.2018. (e-mail id: myonzon13@gmail.com, mob. no.08017178444) (By e-mail)

(AVINASH KUMAR)
SECRETARY